

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 13.02.2024**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 949 of 2024 in Comp. App. (AT) No. ___ of 2024	CA Rashmikant D Kundalia Vs. National Financial Reporting Authority	Soumya Dharwa
<b>2.</b>	I.A. No. 950 of 2024 in Comp. App. (AT) No. ___ of 2024	CA Aabhas Tiwari Vs. National Financial Reporting Authority	Soumya Dharwa
<b>3.</b>	I.A. No. 951 of 2024 in Comp. App. (AT) No. ___ of 2024	CA Dhiraj Jain Vs. National Financial Reporting Authority	Soumya Dharwa

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